

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-15/2013(pt.)/3850/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldai.

Dated Guwahati the <sup>th</sup> 25 April, 2024.

Sub: **Special Casual leave.**

Ref:- Your letter No. DJ(D) 3156 dtd. 19.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **special casual leave on 07.05.2024, along with station leave permission, from the evening of 06.05.2024 till the morning of 08.05.2024.** The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Civil Judge (Sr. Div) & Assistant Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai, and in his absence, the in-charge CJM, Darrang, Mangaldai shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-15/2013(pt.)/3851/A, dated** , 25-04-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

*h*

**JT. REGISTRAR (VIGILANCE)**

*R*